

**IN THE GAUHATI HIGH COURT**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

Format for Annual compilation of Data :-

**CASES INSTITUTED AND DISPOSED IN THE YEAR 2021**

Name of the High Court <b>Benches</b>	Cases brought forward from the previous Quarter(Nos.) (Civil/Crl.)			Freshly instituted Cases (Nos.) (Civil/Crl.)			Disposed of Cases (Nos.) (Civil/Crl.)			Pending Cases at the end of the Quarter(Nos.)		
	CIVIL	CRL.	(Civ+Crl.)	CIVIL	CRL.	(Civ+Crl)	CIVIL	CRL.	(Civ+Crl)	CIVIL	CRL.	(Civ+Crl)
<b>Principal Seat</b>	31195	7373	<b>38568</b>	9658	1451	<b>11109</b>	7015	997	<b>8012</b>	33838	7827	<b>41665</b>
<b>Kohima</b>	546	87	<b>633</b>	486	65	<b>551</b>	293	54	<b>347</b>	739	98	<b>837</b>
<b>Aizawl</b>	386	91	<b>477</b>	248	45	<b>293</b>	226	42	<b>268</b>	408	94	<b>502</b>
<b>Itanagar</b>	1146	174	<b>1320</b>	579	185	<b>764</b>	583	149	<b>732</b>	1142	210	<b>1352</b>
<b>TOTAL</b>	33273	7725	<b>40998</b>	10971	1746	<b>12717</b>	8117	1242	<b>9359</b>	36127	8229	<b>44356</b>

N.B:- Excluding Misc. Cases/I.A. & B.A.

**STATUS OF CASES IN TERMS OF PENDENCY**  
(As on 31<sup>st</sup> December)

Year	CIVIL CASES PENDING FOR				CRIMINAL CASES PENDING FOR			
	Upto 1 yr.	More than 1 year & less than 2 yrs.	More than 2 yrs & less than 5 yrs	More than 5 yrs	Upto 1 yr.	More than 1 year & less than 2 yrs.	More than 2 yrs & less than 5 yrs	More than 5 yrs
2021	6705	4423	15949	6761	1019	860	3463	2485
2021	377	176	102	84	51	45	-	02
2021	192	96	101	19	38	36	20	-
2021	543	295	270	34	121	59	28	02
Total	7817	4990	16422	6898	1229	1000	3511	2489

**Strength of Judges**  
(As on 31<sup>st</sup> December)

Sanctioned Strength	Working strength	Vacancy
<b>24</b> ( Not yet revised after separation of Manipur, Tripura & Meghalaya High Court)	<b>23</b>	<b>01</b>

**Bifurcation of Pending cases (As on 31<sup>st</sup> December)**

Benches	CIVIL		CRIMINAL		(Civ+Crl.)	Civ+Crl.)
	Ready (Complete matters)	Not Ready (Incomplete) matters	Ready (Complete matters)	Not Ready (Incomplete) matters	Ready (Complete matters)	Not Ready (Incomplete) matters
<b>Principal Seat</b>	23687	10151	5479	2348	<b>29166</b>	<b>12499</b>
<b>Kohima</b>	517	222	69	29	<b>586</b>	<b>251</b>
<b>Aizawl</b>	286	122	66	28	<b>351</b>	<b>151</b>
<b>Itanagar</b>	799	343	147	63	<b>946</b>	<b>406</b>
<b>TOTAL</b>	<b>25289</b>	<b>10838</b>	<b>5761</b>	<b>2468</b>	<b>31049</b>	<b>13307</b>

16/12/2021  
**Administrative Officer, (Judl.)**  
**Statement Section**

**THE GAUAHTI HIGH COURT AT GUWAHATI**  
**(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

INSTITUTION, DISPOSAL AND PENDENCY OF CASES FOR THE YEAR 2021  
(SUBORDINATE COURTS)

Name of the States	2021	Cases brought forward from the previous Year			Freshly instituted Cases (Nos) during the year (Civil/Crl.)			Disposed of Cases (Nos.) during the year (Civil/Crl.)			Pending Cases at the end of the Year (Nos.)		
		Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total
ASSAM		80793	279960	<b>360753</b>	41922	194695	<b>236617</b>	35536	146810	<b>182346</b>	87179	327845	<b>415024</b>
NAGALAND		1581	2625	<b>4206</b>	1886	2398	<b>4284</b>	1687	2234	<b>3921</b>	1780	2789	<b>4569</b>
MIZORAM		2586	3752	<b>6338</b>	5042	6160	<b>11202</b>	4980	6256	<b>11236</b>	2648	3656	<b>6304</b>
ARUNACHAL PRADESH		2228	10423	<b>12651</b>	2184	7639	<b>9823</b>	1962	6194	<b>8156</b>	2450	11868	<b>14318</b>

**STRENGTH OF JUDICIAL OFFICERS**

Name of the State/UT	Total Sanctioned Strength	Total Working Strength	Vacancy
ASSAM	468	433	35
NAGALAND	34	24	10
MIZORAM	65	41	24
ARUNACHAL PRADESH	41	32	09

  
**Administrative Officer (Judl.)**  
**Statement Section**

